

L.P.A.- 103/21 (1755)

D.B.

Defects no.- 1,2 & 3 vide S.R. dtd.- 15.03.21 has been removed.

Further Report

1 CFS = Rs. 20/- only.

Court fee paid is sufficient.

In time.

Copy filed.

Defects :-

1. Cause title may be corrected at Index, synopsis, 1st page of the memo and stay petition also.
2. P.O. and P.S. name of Respondent no.- 3 & 4 may be given.
3. True typed copy of page no.- 24 to 26, 32, 34, 36, 38, 43, 50 to 53, 56, 57, 59 to 61, 63, 65, 66, 69, 71, 74, 83, 89, 93, 101 to 104, 106 to 108, 112 to 114, 117,118, 142, 147 to 152 and 183 to 185 may be given.